

## PAPERS LAID ON THE TABLE

NOTIFICATION UNDER INCOME TAX ACT,  
1961

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): On behalf of Shri Pattabhi Rama Rao, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(1) S.O. 3426 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Atma-Val-labh Samaj Utkarsh Trust' under sec-tion 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1979-80 to 1982-83.

(2) S.O. 3427 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Chemtech-Foundation' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1979-80 to 1981-82.

(3) S.O. 3428 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Oil Coordination Committee on Pool Accounts' under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1972-73 to 1982-83.

(4) S.O. 3429 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Association of State Road Transport Undertakings' under section 10(23c) of the Incometax Act, 1961 for the period covered by the assessment years 1979-80 to 1982-83.

(5) S.O. 3430 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Joint Plant Committee' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1964-65 to 1982-83.

(6) S.O. 3431 published in Gazette of India dated the end October, 1982 regarding exemption to the 'Indian Institute of Psychometry' under section

10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1979-80 to 1981-82.

(7) S.O. 3432 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Mahipatram Rupram Ashram, Ahmedabad' for the period covered by the assessment years 1982-83 to 1984-85.

(8) S.O. 3433 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Sanjay Gandhi Memorial Trust' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1984-85 and 1985-86.

(9) S.O. 3434 published in Gazette of India dated the 2nd October, 1982 regarding exemption to the 'Cheshire Homes India' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1983-84 to 1985-86. [*Placed in Library. See No. LT-5498/82*].

Reserve and Auxiliary Air Force Act  
(Amendment) Rules, 1982

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table a copy of the Reserve and Auxiliary Air Force Act (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. S.R.O. 207 in Gazette of India dated the 28th August, 1982 under sub-section (4) of section 34 of the Reserve and Auxiliary Air Force Act, 1952.

[*Placed in Library. See No. LT-5499/82*]  
Notifications under Regional Rural Banks Act, 1976 and Assam Passengers and Goods Taxation (Amendment) Rules, 1980

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): On behalf of Shri Janardhana Po-ojary, I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English ver-sions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976:—

(i) The Travali Kshetriya Gramina Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2736 in Gazette of India dated the 31st July, 1982.

(ii) The Banaskantha-Mehsana Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2737 in Gazette of India dated the 31st July, 1982.

(iii) The Ka Bank Nonghyndong Ri Khasi Jaintia Bank (Meetings of Board) Rules, 1982 published in Notification No. 2738 in Gazette of India dated the 31st July, 1982.

(iv) The Karbi N. C. Rural Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2739 in Gazette of India dated the 31st July, 1982.

(v) The Sri Saraswati Gramena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2740 in Gazette of India dated the 31st July, 1982.

(vi) The Subansiri Gaonlia Bank (Meetings of Board) Rules 1982 published in Notification No. S.O. 2741 in Gazette of India dated the 31st July, 1982.

(vii) The Panchmahal Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2742 in Gazette of India dated the 31st July, 1982.

(viii) The Chhatarsal Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2742 in Gazette of India dated the 31st July, 1982.

(ix) The Dewas Shajapur Kshetriya Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2744 in Gazette of India dated the 31st July, 1982.

(x) The Kalpataru Grameena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2745 in Gazette of India dated the 31st July, 1982.

(xi) The Sanganeshwara Grameena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2746 in Gazette of India dated the 31st July, 1982.

(xii) The Rani Lakshmi Bai Kshetriya Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2747 in Gazette of India dated the 31st July, 1982.

(xiii) The Manjira Grameena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2748 in Gazette of India dated the 31st July, 1982.

(xiv) The Pinakini Grameena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2749 in Gazette of India dated the 31st July, 1982.

(xv) The Howrah Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2750 in Gazette of India dated the 31st July, 1982.

[Placed in Library. See No. LT-550/82].

(2) A copy of the Assam Passengers and Goods Taxation (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. FTX 143/79/45 in Assam Gazette dated the 31st December, 1982 under sub-section (3) of section 28 of the Assam Passengers and Goods Taxation Act, 1962 read with Proclamation issued by the President on the 19th March, 1982.

[Placed in Library. See No. LT-550/82].

श्री राम विलास पासवान (हाजीपुर) :  
अध्यक्ष महोदय, एक मिनट के लिये आप मुझे सुन लीजिये ।

अध्यक्ष महोदय : मैंने कल आपसे कहा था कि आप रोज मत उठिये ।

श्री राम विलास पासवान : मैंने आप के पास एक एडजर्नमेंट मोशन दिया है ।  
संघाल पर्गना में.. (बाबवान)